

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1514/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Allahabad Bank  
V/s.  
Biotor Industries Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

48 ADV. NAVID MEMON  
for petitioner

Adv Kaushal Parsekar  
**ORDER**

For Respondent  
**C.P. No. 1514/I&BC/NCLT/MB/MAH/2017**

Kaushal

1. The Learned Representatives of both the sides are present.
2. From the side of the Respondent/debtor seeking time. Granted.
3. The matter is adjourned to **12.12.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**28.11.2017.**

Aah

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**